GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1159 ANSWERED ON:29.11.2011 COMPLAINTS AGAINST POLICE PERSONNEL Saroj Smt. Sushila

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the National Commission for Women has received several complaints against police personnel;

(b) if so, the details thereof during each of the last three years and the current year, State-wise;

(c) whether any study has been conducted to improve the behaviour of police personnel towards women;

(d) if so, the details and the outcome thereof; and

(e) if not, the steps taken by the Government to sensitise the police towards women in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPALLY RAMACHANDRAN)

(a) & (b): State-wise number of the complaints received in National Commission for Women against police personnel during the years 2008-09, 2009-10, 2010-11 and 2011-12 (till 24th November, 2011) are enclosed at Annexure.

(c) to (e): A number of studies have been conducted in general to improve the behaviour of police personnel, the notable among those are :

(i) Image of Police in India (1979).

(ii) Public complaints in selected Urban Police Stations of Delhi (1980).

(iii) Decline in professionalism in Indian Police (1995).

- (iv) Police Morale issues and remedies (1996).
- (v) Professionalism in Indian Police at the cutting Edge Level (SHO Level) (1998).
- (vi) Professionalism in Indian Police at the cutting Edge level (SO/SHO Level) Public Perception in Uttar Pradesh (2000).
- (vii) Professionalism in the Constabulary : A Challenge to Police Leadership (2001).

(viii) Police Public Interface (2001).

However, 'police' being a State Subject in the Seventh Schedule to the Constitution of India, it is primarily the State Governments who have to implement the various police reforms measures. The Government of India has been making consistent efforts to persuade the States, from time to time, to bring the requisite reforms in the police administration to meet the expectations of the people. State Police Forces and Central Police Forces are also organizing special courses on "Crimes against Women".